

ANNEXURE 2

Name of the Corporate Debtor: Electronic Controls & Discharge Systems Private Limited
Date of commencement of CIRP: June 5, 2025

LIST OF CREDITORS AS ON : 7th August 2025

List of unsecured Financial Creditors belonging to any class of creditors

Amount in INR

| Sl.No | Name of the Creditor | Details of claim received | | Details of Claims admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|-------|----------------------|---------------------------|----------------|-----------------------------|--------------------|--|--------------------------------|---------------------------|--------------------------|----------------------------------|--|------------------------------------|--|--------------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of Claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
| 1 | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL |
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GEETHA SRIDHAR

INTERIM RESOLUTION PROFESSIONAL

Electronic Controls & Discharge Systems Private Limited

IBBI/IPA-002/IP-N00854/2019-2020/12733

AFA Valid till 31.12.2025

